# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

## RAJYA SABHA UNSTARRED QUESTION NO-1440

ANSWERED ON- 31/07/2025

#### Formulation of sports policy

### 1440 Shri C. Ve. Shanmugam:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether Government proposes to formulate a sports policy for the development of sports and sportsmen in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of funds allocated for development of sports in the country during the last five years, year-wise, sports-wise and State-wise;
- (d) whether Government has reserved any quota for sportsmen in employment in Government and private sector; and
- (e) if so, the details thereof and if not, the reasons therefor

#### ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. MANSUKH MANDAVIYA)

- (a) & (b): Yes, Sir. The Government has introduced, recently, a new sports policy titled "Khelo Bharat Niti-2025" on 01.07.2025 for promotion and development of sports in the country. Details of which is available in the public domain on website of this Ministry at the following link <a href="https://yas.nic.in/sites/default/files/Khelo-Bharat-Niti-2025\_0.pdf">https://yas.nic.in/sites/default/files/Khelo-Bharat-Niti-2025\_0.pdf</a>
- (c): Funds are allocated and released Scheme-wise and not State/UT-wise. The details of funds allocated and released under various Sports Development Schemes of the Department of Sports during the last 05 years are as under:

(amount in ₹ crore)

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Financial	Funds	Expenditure
Year	allocated	incurred
2024-25	2332.50	2136.97
2023-24	2380.86	2329.35

2022-23	1907.69	1879.99
2021-22	1993.00	1748.76
2020-21	1313.40	1304.12

The details of the sports infrastructure sanctioned under Khelo India Scheme and NSDF, across the country are available in public domain on the dashboard of the Ministry at https://mdsd.kheloindia.gov.in and http://www.nsdf.yas.gov.in/nsdf-glance.html.

Sir. Reservation under (d) & (e): Yes. sports quota is governed by the instructions/guidelines issued, from time to time, by the Ministry of Personnel, Public Grievance and Pensions [Department of Personnel & Training (DoP&T)]. As per consolidated instructions issued by DoP&T vide their OM No. 14034/01/2013-Estt.(D) dated 03.10.2013 on incentives for sportspersons and subsequent OM No. 1720781414772 dated 04.03.2024 on recruitment/promotion of Sportspersons, Appointment of meritorious sportspersons can be made to any post in Group 'C' or erstwhile Group 'D', which under the Recruitment Rules applicable thereto, is required to be filled by direct recruitment, otherwise than through the Union Public Service Commission. These instructions for Recruitment/Promotion for Sportspersons in Government of India is applicable to all Central Government Civilian Employees and Central Services except Railways Services and services under the control of the Department of Atomic Energy, the erstwhile Department of Electronics, the Department of Space and the Scientific and Technical Services under the Department of Defence Research and Development. Details of the same are available in the public domain on the website of the DoP&T at https://doptcirculars.nic.in/OM/ViewOMNew.aspx?id=494&headid=2.

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